

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 124 of 2010

Dated: 15th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Maharashtra State Electricity Distribution Co.Ltd. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Kiran Gandhi
Ms. Taruna A. Prasad

Counsel for the Respondent(s): Mr.Buddy A Ranganathan.

ORDER

The Appellant has already filed written submissions. Learned Counsel for the State Commission seeks some time to file written submissions. He is directed to file the same on or before **25th April, 2011**.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK /RKT